NOTIFICATION

No. PFG(1064)/2014-Ad.I ............... The President is pleased to appoint Shri Ajai Das Mehrotra, IRS (IT:84) as Joint Secretary in the Ministry of Corporate Affairs in the pay band of Rs.37400-67000/- (PB-4) plus grade pay of Rs.10000/-, for a period of five years with effect from the forenoon of 29th August, 2014 i.e. upto 28th August, 2019 or until further orders, whichever is earlier.

Under Secretary to the Govt. of India

Dated 02nd September, 2014

1. Shri Ajai Das Mehrotra, Joint Secretary, MCA.
2. The Pay and Accounts Officer, Ministry of Corporate Affairs, New Delhi.
3. Cash Section (2 copies)
4. PS to CAM/MOS.
5. PSO to Secretary/ PPS to AS/JS(M)/JS(B)/JS(SP)/JS(AM).
6. General/ Vigilance/E-Governance/Library.
7. Department of Personnel & Training (Shri M. Devaraj, Director, EO(SM-I)), North Block, New Delhi w.r.t. their Order No.14/2/2014-E0(SM-I) dated 07.07.2014.
9. Shri Shiv Kumar Rai, Deputy Commissioner of Income Tax, Office of the Principal Chief Commissioner of Income Tax, C.R. Building, I.P. Estate, New Delhi. It is also requested that the Service Book and LPC of the officer may kindly be forwarded immediately.
10. All Officers/Sections in the MCA.
11. CAT/CCI/CLB/SFO/IICA.
12. All RDs/ROCs/OLs.
13. Service Book of the Officer.
15. e-Governance Cell for uploading on website of MCA under ‘New appointments’.

Under Secretary to the Govt. of India